

98 and suggested to call applications afresh in accordance with revised departmental rules requiring running waiting list, which was accepted. In June, 98, a new Allotment Committee has been formed whose meeting are held up because of a Court Case.

**Special Dispensation Admissions in
Kendriya Vidyalayas**

5660. SHRI B.M. MENSINKAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the composition of the Committee on special dispensation admissions for Kendriya Vidyalayas and its powers and functions;

(b) whether this committee is to be constituted every session or it is a Standing Committee for a certain period, and

(c) the details in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) A Committee headed by Additional Secretary (Education); Commissioner, KVS; Chief Welfare Officer, Department of Personnel & Training and a representative of Department of Legal Affairs (Ministry of Law) not below the rank of Joint Secretary and Legal Adviser as Member has been constituted by the Government in accordance with the laid down guidelines commencing with the academic session 1998-99. The Special Dispensation admissions will be finalised by the aforesaid Committee.

LPTs/HPTs in the Country

5661. DR. RAVI MALLU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of LPTs/HPTs in the country working satisfactorily;

(b) whether many of the LPTs/HPTs are not functioning due to shortage of staff; and

(c) if so, the facts thereof and the steps taken by the Government to provide adequate staff at various LPTs/HPTs?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) to (c) While 91 High Power Transmitters (HPTs) and 646 Low Power Transmitters (LPTs) are presently functioning in the country, 2 HPTs and 173 LPTs are not functioning full time due to staff shortage. Prasar Bharati has initiated action for suitably augmenting staff strength at LPTs/HPTs facing staff shortage so that full time transmission is possible by first week of October, 1998.

[Translation]

TV Transmitter at Pakur in Bihar

5662. SHRI SOM MARANDI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a proposal to set up a T.V. Relay Centre at Pakur in Bihar is pending with the Government;

(b) if so, whether T.V. Tower is under construction at Pakur; and

(c) if so, the time by which the construction work of the said tower is likely to be completed?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) No Sir.

(b) and (c) Do not arise.

[English]

**Uninterrupted Power Supply to Villages/
Areas of Taj Trapezium**

5663. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of POWER be pleased to state:

(a) whether the Ministry are aware of the fact that Hon'ble Supreme Court had directed in its decision that uninterrupted power supply be provided to the villages/ areas of Taj Trapezium Zone to save Taj Mahal from pollution through diesel generators etc.;

(b) if so, the extent to which the Government have been able to supply power and the time by which they would be able to supply uninterrupted power; and